

Plant during 1966-67 was 188,236 tonnes as against 158,780 tonnes during 1965-66. During April, 1967, the production was 24,534 tonnes.

M/s. G. S. Emporium, Calcutta

2101. Shri S. M. Banerjee: Will the Minister of Commerce be pleased to state:

(a) whether a licence for importing sulphur has been given to M/s. G. S. Emporium of Calcutta;

(b) if so, when and whether the Managing Director of this particular firm is involved in a case of espionage; and

(c) whether there is some investigation going on by the C.B.I. against this person?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir.

(b) and (c). No case is under investigation by C.B.I. against the firm or its Managing Director.

भोलीपुर और कांठी स्टेशनों के बीच हाट्ट स्टेशन

2102. श्री क० सि० जयकर: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पूर्वोक्त रेलवे की मुजफ्फरपुर-नरकटियागंज लाइन पर भोलीपुर तथा कांठी रेलवे स्टेशनों के बीच एक नया हाट्ट स्टेशन बनाने के बारे में जनता से प्राप्त किसी प्रार्थना पत्र पर सरकार द्वारा अभी तक निर्णय नहीं लिया गया है तथा इस बारे में सर्वेक्षण भी कर लिया गया है; और

(ख) यदि हाँ, तो इस सम्बन्ध में क्या कार्यवाही की गई है ?

रेलवे मंत्री (श्री जे० मु० पुनावा) :
(क) जी नहीं ।

(ख) सवाल नहीं उठता ।

Excise Duty on Rails sold by Hindustan Steel Ltd.

2103. Shri E. K. Amin: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether it is a fact that 105 lbs. second class rails which were rejected by the Railways were sold by the Hindustan Steel Ltd. to the rollers for rerolling purposes only;

(b) whether it is also a fact that after a lapse of a year of the purchase of second class rails, Government asked the rerolling mills to pay the excise duty when it was clearly the responsibility of M/s. Hindustan Steel Ltd. as a producer to pay up the dues in respect of excise duty; and

(c) if so, the reasons therefor?

The Minister of State in the Ministry of Steel, Mines and Metals (Shri P. C. Sethi): (a) to (c). 105 lb. second class rails which cannot be used by the Railways are sold by Hindustan Steel Ltd. to various purchasers including rollers. Rails attract an excise duty of Rs. 75 per tonne only which is charged at the time of their sale. HSL, as a producer and seller of rails, are responsible only for payment of Rs. 75 per tonne.

Finished bars attract an excise duty of Rs. 125/- per tonne. If these are produced by re-rollers from second class rails on which a duty of Rs. 75 per tonne only has been paid, then the balance of Rs. 50/- per tonne has to be paid by them on the finished bars in accordance with the Central Excise Act and Rules.

Exports

2104. Shri Bodabrata Barua: Will the Minister of Commerce be pleased to state:

(a) whether any discussions were held with the representatives of the Industry and Trade to boost up the exports; and